

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/144/2017  
NAME OF THE PETITIONER(S) : GREEN SIGAL BIO PHARMA LTD  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 14(1)

S.No.	Name (in Capital)	Represented by	Signature
1.	V. R. S. J	Petitioner	
2.	B. Sarathbabu	represent of ROC Chennai	

ORDER

Counsel for petitioner present. Representative of the ROC present. Heard. Order is reserved.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

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